1582. SHRI ADALA PRABHAKARA REDDY:
SHRI CHANDRA SEKHAR BELLANA:
SHRI POCHA BRAHMANANDA REDDY:
SHRI MAGUNTA SREENIVASULU REDDY:
SHRI KURUVA GORANTLA MADHAV:
SHRI SRIDHAR KOTAGIRI:
SHRI M.V.V. SATYANARAYANA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) Whether the Government has issued any directions to the State Governments to adopt block chain based technology for streamlining the land records in the country;

(b) If so, the details thereof; and

(c) The names of the State Governments which have till date adopted block chain technology in the field of land records and the status of their implementation?

ANSWER

MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): The Department of Land Resources is implementing the Digital India Land Records Modernization Programme (DILRMP) as per the existing guidelines. The land records are maintained using technology developed, operated and maintained by NIC. As on date, there is no proposal in the Department to use blockchain based technology to maintain land records.

****